

12 hrs.

CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC IMPOR-
TANCEREPORTED CROSSING OF NAGA HOSTILES
TO BURMA

Shri Yashpal Singh (Kairana): Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported crossing over to Burma of 600 hostile Nagas on the 26th February, 1964."

The Minister of State in Ministry of External Affairs (Shrimati Lakshmi Menon): A report has been received that a group of 600 armed hostile Nagas are moving from East Pakistan towards Indian territory through Burma. There has been no confirmation of this report as yet.

2. Another report says that the hostile Naga gang which escaped to East Pakistan in December, 1963 has reached Burma on its return journey, that their strength is over 500 and that they are armed with rifles and LMBs and carrying explosives, mines and ammunition. They are also said to be furnished with sufficient Burmese and Indian money.

3. The Security Forces are aware of this and are taking necessary precautions.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि जब ये ६०० हास्टाइल नागाज वहाँ गये, तो क्या ऐसा कोई इन्तज़ाम था कि हमारे गार्डज़, पुलिस या मिलिटरी की तरफ़ से उन को रोकने की कोशिश की गई हो ? अगर ऐसी कोई कोशिश नहीं की गई, तो आगे सरकार क्या गारण्टी दे सकती है कि वे लोग इस तरह से नहीं जायेंगे ? इस मामले में भारत सरकार ने बर्मा सरकार से क्या एक्शन लिया है ?

प्रधान मंत्री बंदेशिक-कार्य मंत्री तथा अणु शक्ति मंत्री (जवाहर लाल नेहरू) : इस मामले में गरंटी तो कोई भी नहीं दे सकता है। कोशिश पूरी तौर से हो सकती है और होगी और उम्मीद है कि वह कामयाब होगी। इस तरह से जंगलात में से कुछ लोग अलग अलग हो कर दूसरी जगह जा कर मिल जायें, इस को रोकना बहुत मुश्किल है। लेकिन जैसा कि अभी कहा गया है, उन को वापस आने से और अन्दर घुसने से रोकने की पूरी तरह से कोशिश की जायेगी।

श्री यशपाल सिंह : मेरे सवाल के इस हिस्से का जवाब नहीं दिया गया है कि इस मामले में भारत सरकार ने बर्मा सरकार को क्या कहा है।

श्री जवाहरलाल नेहरू : हम बर्मा सरकार को इत्तिला देते जाते हैं और आशा करते हैं कि वे भी कुछ मदद करेंगे।

Shri Hem Barua (Gauhati): In view of the fact that Pakistan has been actively encouraging Naga hostiles in their violent activities by (a) supplying them with arms and ammunitions, (b) by imparting training to Naga hostile personnel in guerilla warfare in Pakistan, (c) by carrying on a vitriolic radio campaign against us...

Mr. Speaker: How many letter of the alphabet is he going to use? By the time he reaches the end I will forget the whole thing.

Shri Hem Barua: Should I repeat?

Mr. Speaker: If he goes on with a, b, c, d, e...

Shri Hem Barua: Then I will put a question without a, b, c, d.

Mr. Speaker: When so many supplementaries are put in one, it loses its effect altogether.

Shri Hem Barua: My question would be very straight, and it is this. In view of the fact that Pakistan is actively encouraging Naga hostiles in their violent activities by supplying them arms and ammunitions, by training their personnel in guerilla warfare in Pakistan and by carrying on a vitriolic radio campaign against us and in favour of the Naga hostiles and by facilitating easy movement....

Mr. Speaker: Now what is the question? He should come to the question.

Shri Hem Barua: In the context of this mounting intransigence on the part of Pakistan, why is it that Government has not considered it desirable or necessary to bring this matter to the General Assembly of the United Nations?

Shri Jawaharlal Nehru: Our experience of bringing matters to the United Nations has not been a very happy one and at least for the present, we do not desire to bring this matter there.

Shri Hem Barua: May I know....

Mr. Speaker: Not more than one question.

Shri Hem Barua: It is a corollary to this.

Mr. Speaker: Even corollaries are not allowed.

Shri R. Barua (Jorhat): May I know whether the attention of the Government has been drawn to the Chief Minister Shri Shilu Ao's proposal to bring about some sort of rapprochement with the hostile Nagas in the context of the present activities? He made it on the floor of the Assembly on the 13th March.

Shri Jawaharlal Nehru: I do not know what particular proposal of Shri Shilu Ao he refers to. Shri Shilu Ao certainly wants peace and order there and he is working to that end; we are also working to that end.

Shri Hem Barua: He made a certain statement.

Shri R. Barua: In the papers it is now published that Shri Shilu Ao wants to talk with the hostile Nagas through some leaders of the Naga Baptist Convention. What is the Government's reaction to that?

Shri Jawaharlal Nehru: I do not know of this; I have not seen this.

Shri Hem Barua: He made that statement.

Shri Hari Vishnu Kamath (Hoshangabad): Considering that the Government has recently been toying with the idea of permitting Mr. Phizo to visit Nagaland for talks and what not, are there reasons to believe that the hostile Nagas have interpreted this gesture or move on the part of the Government as weakness and have, therefore, stepped up their hostile activities; if so, has Government finally abandoned this idea of inviting Mr. Phizo and decided to give a chance to the Nagaland Government to function efficiently and well?

Mr. Speaker: How can the Government say what interpretation Mr. Phizo puts on it?

Shri Hari Vishnu Kamath: Is it a fact that the hostile Nagas not Mr. Phizo, Sir, have stepped up their activities because of this?

Shri Jawaharlal Nehru: As you rightly said, Sir, the hon. Member wants me to tell him what the hostile Nagas feel about this or that and what impression it has created. I cannot tell him.

Shri Hari Vishnu Kamath: Are there reasons to believe that because of the invitation issued by Government to Mr. Phizo the hostile Nagas have stepped up their activities?

Shri Jawaharlal Nehru: I do not think there are any reasons to that

end. As far as Mr. Phizo's coming here is concerned, that is entirely the proposal of the Chief Minister of Nagaland and we agreed to it. We did not invite him; it is the Chief Minister of Nagaland who has invited him on some conditions. Mr. Phizo apparently has not accepted those conditions; so, he is not coming.

Shri Hari Vishnu Kamath: He is not coming?

Mr. Speaker: Papers to be laid on the Table. Shri Pattabhi Raman.

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to. . .

श्री कछवाय (देवास) : अध्यक्ष महोदय, मैंने एक एडजोर्नमेंट मोशन दिया है ।

अध्यक्ष महोदय : मैं रोज़ कहता हूँ कि उस सवाल को इस तरह से यहां पर नहीं उठाया जा सकता है ।

श्री कछवाय : अध्यक्ष महोदय, वह बड़े महत्व का प्रश्न है ।

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, उस काम रोको प्रस्ताव को

12.08 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER EMPLOYEES PROVIDENT FUNDS ACT, 1952

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): I beg to lay on the Table—

(i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952:—

(a) The Employees' Provident Funds (Fifth Amendment)

Scheme, 1964 published in Notification No. G.S.R. 206 dated the 8th February, 1964. [Placed in Library. See No. LT-2508/64].

(b) The Employees' Provident Funds (Sixth Amendment) Scheme, 1964 published in Notification No. G.S.R. 207 dated the 8th February, 1964. [Placed in Library. See No. LT-2530/64.]

ANNUAL REPORTS OF EMPLOYEES STATE INSURANCE CORPORATION

Shri C. R. Pattabhi Raman: I also beg to lay, a copy each of the following papers under section 36 of the Employees' State Insurance Corporation Act, 1948:—

(a) Annual Report of the Employees' State Insurance Corporation for the year 1962-63.

(b) Annual Accounts of the Employees' State Insurance Corporation for the year 1962-63 together with the Audit Report thereon. [Placed in Library, See No. LT-2531/64].

12.09 hrs.

ESTIMATES COMMITTEE

FORTY-SEVENTH AND FORTY-EIGHTH REPORTS

Shri A. C. Guha (Barasat): I beg to present the following Reports of the Estimates Committee:

(1) Forty-seventh Report on the Ministry of International Trade—Export Risks Insurance Corporation Ltd., Bombay, now transformed into Export Credit and Guarantee Corporation Limited, and

(2) Forty-eighth Report on the Ministry of International Trade.

Mr. Speaker: Copies of the Reports are available at the Publications Counter wherefrom hon. Members may take them.